

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 279 OF 2017 IN
APPEAL NO. 160 OF 2017 &
IA NOS. 614 OF 2017 & 1158 OF 2017

Dated: 27th September, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr.B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Gujarat State Petronet Limited **Appellant(s)**
Petroleum & Natural Gas Regulatory Board&Anr. **Respondent(s)**

Versus

Counsel for the Appellant(s) : Ms. Lalia Elizabetha Philip
Mr. Aditi

Counsel for the Respondent(s) : Mr. Rajinder Kaul for R-1
Mr. Nishant Kumar for R-2

ORDER

At the request of learned counsel for Respondent No.2, the matter is adjourned to **01.11.2019.**

(B.N. Talukdar)
Technical Member (P&NG)
Kt/Bn

(Justice Manjula Chellur)
Chairperson